

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 344
Appeal No. 112/59/ND/2019

IN THE MATTER OF:

M/s. IND Finance & Securities Trust Pvt. ... Applicant/Petitioner
Ltd.

Versus

M/s. Eicher Motors Ltd. & Others ... Respondent

Under Section: 59

Order delivered on 06.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

None

ORDER

Renotify on 12th January, 2021.


(T.S SINGH)
COURT OFFICER